

**HIGH COURT OF JUDICATURE AT
ALLAHABAD
Administrative (E-I) Section**

Notice

“The High Court Allahabad including its Lucknow Bench shall sit on Saturday, 2nd August 2014 in place of 19th March 2014 (Wednesday) which was declared a holiday in continuation of Holi Holidays.”

By order of the Court,

Registrar General

No. 5174 / XC-3 /2014/Admin.(E-I) Dated: Alld; 04-04- 2014.

Copy forwarded for information and necessary action to –

1. The Advocate General, U.P. Allahabad.
2. The President, High Court Bar Association, High Court, Allahabad.
3. The Secretary, High Court, Bar Association, High Court Allahabad.
4. The President, Advocate Association, High Court, Allahabad.
5. The Secretary, Advocate Association, High Court, Allahabad.
6. The President, Oudh Bar Association, High Court, Lucknow Bench Lucknow.
7. The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
9. All the Officers of the Court.
10. The System Manager, Computer Centre, High Court Allahabad.
11. The Accountant General, A.G.U.P. Allahabad.